

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 193/TT/2019

Subject : Petition for determination of transmission tariff from COD to 31.3.2019 for Asset-I: 400 kV D/C Alipurduar Punatsangchun alongwith associated bays at Alipurduar Sub-station, Asset-II: 02 numbers of 220 kV bays at Alipurduar Sub-station under the transmission system associated with "Transmission System for Development of Pooling Station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR".

Date of Hearing : 30.9.2021

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : West Bengal State Electricity Distribution Company Ltd. and 7 Others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Aditya H. Dubey, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. On request of the parties, the Commission allowed time upto 28.10.2021 for the parties to complete the pleadings. The Commission further directed the parties to complete the pleadings by the said date and observed that no extension of time shall be granted.



3. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

